Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 73/2017 C.A. No. 121/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd April, 2017, 10.30 A.M

	Name of the	Surendra Kumar Jos	hi	
	Company	npany -Versus-		
		Rei Agro Limited.		
	Under Section	9		IBC
	SI. Name & Designa	ation of Authorized	Appearing on behalf	Signature with date
No. Representative (IN CAPITAL LETTERS) of				
			Respondent	201117
	1 Jishnu Cho 2 Amnta Par	ndhury	Petitioner	2/4/17.

Ld. Counsels for the petitioner and the respondent are present.

In this case IRP has not submitted any progress report of the meeting of the Committee of Creditors. IRP is directed to be present in Court tomorrow, i.e., on 04/04/2017.

List the matter on 04/04/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)